

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**IA-388 of 2014 in  
DFR No. 2359 of 2014**

**Dated : 31<sup>st</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

<b>Essar Power Gujarat Ltd.</b>	<b>... Appellant(s)</b>
<b>Versus</b>	
<b>Gujarat Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

Counsel for the Appellant (s) :	Mr. Amit Kapur Mr. Abhishek Munot Mr. Malcolm Desai
Counsel for the Respondent(s) :	Mr. M.G. Ramachandran Ms. Anushree Bardhan for R.2

**ORDER**

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent no.2. Notice to be issued to the other Respondents returnable on 14.11.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **14.11.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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